

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date:7.9.2022**

**Appeal No.752 of 2021**

Bimal Bothra ...Appellants

Versus

National Stock Exchange of India Ltd. ...Respondent

Mr. Gaurav Joshi, Senior Advocate with Mr. Rashid Boatwalla and Ms. Samiksha Rajput, Advocates i/b. MKA & Co. for the Respondent.

**With**

**Appeal No.753 of 2021**

Milap Chand Bothra ...Appellants

Versus

National Stock Exchange of India Ltd. ...Respondent

Mr. Gaurav Joshi, Senior Advocate with Mr. Rashid Boatwalla and Ms. Samiksha Rajput, Advocates i/b. MKA & Co. for the Respondent.

Order:

1. Adjourned on the request of the appellant. List on 19<sup>th</sup> October, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M.T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

7.9.2022  
RHN